

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO.5491**  
(ANSWERED ON 25.03.2026)

**SANCTIONED POSTS OF IAS/IPS**

**#5491. SHRI AMRA RAM:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of the number of posts of IAS and IPS sanctioned and filled in the country, State-wise;
- (b) the details of the number of posts filled and lying vacant out of the posts reserved for the persons belonging to the Scheduled Castes, Scheduled Tribes and Other Backward Classes along with the percentage of reserved posts out of the said posts;
- (c) the details of the backlog of reserved posts along with the action plan devised to fill the said backlog posts; and
- (d) the time by which the said posts are likely to be filled?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a): Relevant information in respect of sanctioned posts and number of officers currently in position is placed at **Annexure-A**.

(b): Total number of persons belonging to SC, ST and OBC category appointed to IAS and IPS as Direct Recruit during the last five years (CSE 2020 to CSE 2024), is at **Annexure-B**.

(c) and (d): The posts in respect of IAS are filled in accordance with the Reservation Guidelines issued by the Government. A total of 180 candidates are recruited to IAS per CSE year since 2012. Out of these 180 vacancies, 4% of the seats are reserved for the PwBD candidates.

It is further submitted that the allocation of candidates through the Civil Services Examination (CSE), conducted by the Union Public Service Commission (UPSC), is an ongoing and continuous process. Vacancies are regularly assessed and all the advertised vacancies of IAS are filled taking into consideration the reservation norms. As of the present date, there are no backlog vacancies in the Indian Administrative Service (IAS).

There is no backlog reserved posts in Indian Police Service (IPS) as on 01.01.2025.

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**Details of Total Sanctioned Strength of IAS and IPS officers, in-position and vacant posts as on 01.01.2025**

S. No.	Cadre	Total Authorized Strength		No. of officers in position	
		IAS	IPS	IAS	IPS
1.	AGMUT	542	457	406	427
2.	Andhra Pradesh	239	174	195	140
3.	Assam-Meghalaya	263	195	214	157
4.	Bihar	359	242	303	241
5.	Chhattisgarh	202	142	164	135
6.	Gujarat	313	208	255	203
7.	Haryana	215	144	172	127
8.	Himachal Pradesh	153	96	117	84
9.	Jharkhand	224	158	177	143
10.	Karnataka	314	224	273	203
11.	Kerala	231	172	157	150
12.	Madhya Pradesh	459	319	391	271
13.	Maharashtra	435	329	359	306
14.	Manipur	115	91	80	85
15.	Nagaland	94	80	53	65
16.	Odisha	248	195	185	132
17.	Punjab	231	172	198	138
18.	Rajasthan	332	222	268	216
19.	Sikkim	48	32	36	30
20.	Tamil Nadu	394	276	343	242
21.	Telangana	208	139	174	134
22.	Tripura	102	69	74	63
23.	Uttar Pradesh	652	541	571	510
24.	Uttarakhand	126	75	109	73
25.	West Bengal	378	347	303	319
	<b>Total</b>	<b>6877</b>	<b>5099</b>	<b>5577</b>	<b>4594</b>

**Annexure B**

**Total number of persons belonging to SC, ST and OBC category appointed to IAS and IPS as Direct Recruit during the last five years (CSE 2020 to CSE 2024):**

<b>IAS</b>			<b>IPS</b>		
<b>OBC</b>	<b>SC</b>	<b>ST</b>	<b>OBC</b>	<b>SC</b>	<b>ST</b>
<b>245</b>	<b>135</b>	<b>67</b>	<b>255</b>	<b>141</b>	<b>71</b>

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